241 Papers Loid PHALGUNA 18, 1900 (SAKA) Papers Laid 2

Statement correcting the reply to Unstarred Question No. 2844 dated 8-12-1978 re. New Places on Air Map of India

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PU-RUSHOTTAM KAUSHIK): In the reply to Unstarred Question No. 2844 answered in the Lok Sabha on the 8th December, 1978 for the words please read "Purnea is not one of the 50 centres" in place of "Purnea is one of the 50 centres", a typographical error occurring in the 7th line of the reply.

This error did not immediately come to the notice of the Ministry of Tourism and Civil Aviation. As soon as the error was detected, the action was initiated.

12.00 hrs.

PAPERS LAID ON THE TABLE REPORT ON THE WORKING OF THE COM-MISSION OF RAILWAY SAFETY FOR 1975-76

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PU-RUSHOTTAM KAUSHIK): I beg to lay on the Table a copy of the Report (Hindi and English versions) on the working of the Commission of Railway Safety for the year 1975-76.

ANNUAL REPORTS OF INDIAN FARMERS FERTILIZERS CORPORATION LID., NEW Delhi for 1976-77 and 1977-78 and Certified Accounts and Audit Report OF CARDOMOM BOARD COCHIN FOR 1977-78, UNDER CARDAMOM ACT, 1965. THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERA-TION (SHRI KRISHNA KUMAR GOYAL). I beg to lay on the Table:----

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Farmers Fertiliser Coonerstive Limited, New Delhi, for the year 1976-77 along with the Audited Accounts.

(2) A copy of the Annual Report (Hindi and English versions) of the Indian Farmers Fertiliser Cooperative Limited, New Delhi, for the year 1977-78 along with the Audited Accounts.

(3) A copy of the Certified Accounts (Hindi and English versions) of the Cardamom Board, Cochin, for the year 1977-78 and the Audit Report thereon, under sub-section (4) of section 19 of the Cardamom Act, 1965.

REVITW ON AND REPORT OF INDIAN INSTI-TUTE OF PACKAGING BOMBAY FOR 1977-78

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERA-TION (SHRI ARIF BEG): I beg to lay on the Table:---

(1) A copy of the Annual Report of the Indian Institute of Packaging, Bombay, for the year 1977-78 along with the Audited Accounts.

242

243 Message from R.S.

(2) A copy of the Review by the Government on the working of the Indian Institute of Packaging, for the year 1977-78.

12.02 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 12th March, 1979, will consist of:--

(1) Consideration of any item of Government Business carried over from today's Order Paper

(2) Submission to the vote of the House of Demands for Grants on Account (General) for 1979-60.

(3) Discussion and voting on:

(a) Demands for Grants (Railways) for 1979-80

(b) Supplementary Demands for Grants (Railways) for 1978-79.

(4) Discussion on the Resolution regarding recommendations of the Railway Convention Committee.

(5) Discussion and voting on:

(a) Supplementary Demands for Grants (General) for 1978-79.

(b) Demands for Excess Grants (General) for 1976-77.

12.01 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:---

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Aligarh Muslim University (Amendment) Bill, 1979, by Shri Triloki Singh, which has been passed by the Rajya Sabha at its sitting held on the 2nd March, 1979."

ALIGARH MUSLIM UNIVERSITY (AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the Aligarh Muslim University (Amendment) Bill, 1979 by Sari Triloki Singh, as passed by Rejya Sabha